



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. O.A- 946 of 2005

Applicant(s) Sri. M. Surya Prasad Respondent(s) Union of India & others

Advocate for Applicant (s) M/s. B. S. Tripathy Advocate for Respondent(s) M. K. Rath

J. Patel

NOTES OF THE REGISTRY

I.P.O of R.S.O. filed.

Copy Served.

For favours of Registration please see memo

14.12.05

S.O. (I)
14.12.05

D.P.

14.12.05

Registrar

14.12.05

For Admission.

Copy Served.

Bench

14.12.05

ORDERS OF THE TRIBUNAL

REGISTER

14.12.05
Registrar

Order dated : 15.12.05

Applicant, a Junior Clerk, has been entrusted with higher responsibilities of a vacant post of Senior Clerk. By making successive representations, he has prayed to treat him to be continuing in the higher post of Sr. Clerk on ad hoc basis. His representations are stated to be still pending with the authorities.

In the aforesaid premises, this Original Application is disposed of with direction to the Respondents to give due consideration to the representations of the Applicant and give him necessary relief, as due and admissible under the

Notes of the Registry

Orders of the Tribunal

Copy of Order with
original application may be sent
to all respondents. Copy
of order may be
given to both the
Counsel.

P
12.12.05

16/12/05
S. O. (J)

rules, within a period of 60 days from the date of receipt of a copy of this order.

Send copies of this order to the Respondents, along with copies of this Original Application. A free copy of this order be also sent to the Applicant in the address given in the Original Application.

Free copies of this order be also handed over to Mr. B.S.Tripathy, Lt. Counsel appearing for the Applicant and to Mr. R.C.Rath, Lt. Standing Counsel for the Railways; on whom a copy of this O.A. had already been served.

Jaikant
15/12/05
Member (Judicial)